

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 251 of 2016 &
IA No.537 of 2016**

Dated: 3rd October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Bhakra-Beas Management Board (BBMB) Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Charu Singhal for
MR. Sakesh Kumar for R-1
Mr. Anand K.Ganesan, R-2

ORDER

List the matter on **18.10.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt